

पटल पर रखता हूँ :-

- I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. NSU/DR/Publication of Ordinances/2023, dated the 5<sup>th</sup> September, 2023, notifying that the Ordinances of National Sanskrit University, Tirupati as mentioned therein, received the assent of the President on 15<sup>th</sup> May, 2023 and publishing these Ordinances for general information, under sub-section (2) of Section 44 of the Central Sanskrit Universities Act, 2020.

[Placed in Library. See No. L.T. 10102/17/23]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014:-

- (a) Annual Report of the Indian Institute of Information Technology (IIIT), Allahabad, Uttar Pradesh, for the year 2021-22.
- (b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Allahabad, Uttar Pradesh, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T. 10101/17/23]

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**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON EXTERNAL AFFAIRS**

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty Fifth Report of the Department-Related Parliamentary Standing Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Twentieth Report of the Committee on Demands for Grants of the Ministry of External Affairs for the year 2023-24.

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